

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 39 of 2013

Dated : 21st February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

N.T.P.C. Limited **....Appellant(s)**
Versus
Central Electricity Regulatory
Commission & Ors. **....Respondent (s)**

Counsel for the Appellant (s): **Mr. M.G. Ramachandran**
Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on 22.03.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **22.03.2013.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson